

**Statement of Immovable Property Return for the year 2016 (as on 01.01.2017)**

1. Name of Officer (In Full) : **ANIL MEHTA.**

3. Present post held: **Deputy Director**

2. Service to which the Officer belongs: **GENERAL CENTRAL SERVICES.**

4. Present Pay: **Rs. 15600-39100- G. Pay Rs. 6600/-**

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement ( and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vikaspuri, New Delhi	Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	Purchased on 31.05.2005	Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	NA	Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	Nil	NA
Village Brau (Rampur bushaher), Tehsil Nirmand, Distt. Kullu, Himachal Pradesh	Plot- 7 biswa in which my share is ¼ that is 1.75 biswa	Purchased by my father on 11.05.1988.	Present approx. value of the plot Rs 20 lakh my share Rs 5 lakh	NA	Purchased from Shri. Mool chand, Shri. Dayal singh and Shri. Bachiter singh, S/o Shri Hari chand, Village Shakroli, Distt. Kullu, H.P. I have no official dealing with the above Persons	Nil	NA

Signature 

Name: ANIL MEHTA

Designation: **Deputy Director**

Date: 31.01.2017

Note:

- \* In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- \*\* Includes short term lease also.